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STATEMENT CORRECTING REPLY TO  
UNSTARRED QUESTION NO. 175  
DATED 27.7.87 RE: STRIKE BY CPWD  
WORKERS.

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(SHRI DALBIR SINGH): Reply to part (a)  
of the question contains a factual error  
regarding the date from which the CPWD  
Mazdoor Union resorted to strike. The  
error is typographical and the revised reply  
to this part is given below:

*Question*

(a) whether it is a fact that the workers of  
the CPWD went on an indefinite strike  
from June 23, 1987 to press their demands;

*Answer*

(a) Yes, the workers owing allegiance to  
the CPWD Mazdoor Union resorted to  
strike w.e.f. 23.6.87. The strike has since  
been called off w.e.f. the night of 29.6.87.

2. The inconvenience caused to the  
House is regretted.

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12.00 hrs.

[English]

*(Interruptions)*

SHRI SHANTARAM NAIK (Panaji): Sir,  
Janata Party President's photograph has  
been exhibited along with the national flag.  
It is an insult to the national flag.  
*(Interruptions)*

SHRI HAROOBHAI MEHTA (Ahme-  
dabad): Sir, it is violation of the law. It is an  
insult to the national flag. *(Interruptions)*

MR..SPEAKER: Mr. Naik look here. I am  
on my legs. Please listen to me. What are  
you doing?

SHRI SHANTARAM NAIK: Sir, it violates  
two Acts.

MR. SPEAKER: Don't you listen now?  
What is this? You have taken the law in  
your own hands.

SHRI HAROOBHAI MEHTA: They have  
taken the law in their own hands.

MR. SPEAKER: The first thing is that no  
display is allowed in the House. It is against  
the Rules. Secondly, if you have got any  
complaint or any law has been broken  
Government agency is there and you can  
also write to me.

SHRI SHANTARAM NAIK: You direct  
the hon. Minister to make a statement.

MR. SPEAKER: Not only I will direct but I  
will also go into the matter and see if there  
is any breakage of law. But this is not the  
way. Until and unless I get confirmation  
I cannot do it but this display I do not allow.

SHRI HAROOBHAI MEHTA: It is viola-  
tion of the law.

*(Interruptions)*

MR. SPEAKER: You give it to me. I will  
look into this. There is no problem. Mr.  
Naik, there is no problem. You must realise  
that I have to know what is what. If any law  
is broken I have to establish it. I cannot  
take it up like that.

SHRI SHANTARAM NAIK: You can sus-  
pend the rules and go through it.

MR. SPEAKER: There are customs and  
conventions which have to be observed.

SHRI SHANTARAM NAIK: National  
honour is above that...

MR. SPEAKER: Everything comes  
under that. Even that has to be done